

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 963
ANSWERED ON 05TH FEBRUARY, 2026**

DEBT POSITION OF NHAI

963. SHRI P P CHAUDHARY:

DR. K SUDHAKAR:

SHRI BHARTRUHARI MAHTAB:

DR. HEMANG JOSHI:

SHRI KOTA SRINIVASA POOJARY:

SMT. LOVELY ANAND:

SHRI RAJKUMAR CHAHAR:

SMT. BIJULI KALITA MEDHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:-

(a) the outstanding debt position of the National Highways Authority of India as of the latest quarter;

(b) the extent to which highway monetisation through Toll, Operate and Transfer (TOT) and Infrastructure Investment Trusts (InvITs) has contributed to debt servicing;

(c) whether any monetisation bundles failed to attract expected bids;

(d) if so, the details thereof; and

(e) the safeguards in place to prevent fiscal stress from affecting highway maintenance?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The outstanding debt of the National Highways Authority of India (NHAI) at the end of latest quarter i.e. on 31.12.2025 was Rs. 2,37,247.95 crore.

(b) The fund raised through Toll-Operate-Transfer (TOT) mode is transferred into the Consolidated Fund of India (CFI), which is ploughed back to NHAI through budgetary support as NHAI investment and can be used for investment on projects and Debt servicing.

The details of ToT and Infrastructure Investment Trust (InvIT) receipts are at Annexure.

(c) and (d) The following 4 TOT Bundles failed to attract expected bids:

- I. TOT Bundle-2**
- II. TOT Bundle-6**
- III. TOT Bundle-8**
- IV. TOT Bundle-10**

TOT Bundle-15 was closed on expiry of bid validity.

(e) The concessionaires in TOT/InvIT - based concession contracts are under obligation to maintain the roads during the concession period and the cost towards O&M and required overlays are already factored in their financing model and concession value. In case of failure to maintain the highways upto expected standards, appropriate action in terms of the concession agreement can be taken against the concessionaire.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 963 ANSWERED ON 05TH FEBRUARY, 2026 ASKED BY SHRI P P CHAUDHARY, DR. K SUDHAKAR, SHRI BHARTRUHARI MAHTAB, DR. HEMANG JOSHI, SHRI KOTA SRINIVASA POOJARY, SMT. LOVELY ANAND, SHRI RAJKUMAR CHAHAR AND SMT. BIJULI KALITA MEDHI REGARDING ‘DEBT POSITION OF NHAI’.

A. Receipts deposited in CFI under TOT:

| TOT-Bundle | Financial Year | Length (in KM) | State | Concession value transferred to CFI (Rs. In Cr.) | Year Wise (Rs. In Cr.) |
|-------------------|-----------------------|-----------------------|------------------------------------|---|-------------------------------|
| TOT-1 | 2018-19 | 681 | AP Orissa & Gujrat | 9682 | 9682 |
| TOT-3 | 2020-21 | 566 | UP, Bihar, Jharkhand and TN | 5011 | 5011 |
| TOT-5(A-1) | 2021-22 | 54 | Gujrat | 1011 | 1011 |
| TOT-5(A-2) | | 106 | Gujrat | 1251 | |
| TOT-7 | | 135 | EPE | 6267 | |
| TOT-9 | 2022-23 | 73 | UP | 3144 | 10662 |
| TOT-11 | | 84 | UP | 2156 | |
| TOT-12 | | 316 | MP | 4428 | |
| TOT-13 | | 108 | MP & Rajasthan | 1683 | |
| TOT-14 | 2023-24 | 189 | UP, Delhi & Orissa | 7701 | 15968 |
| TOT-16 | 2024-25 | 252 | Hyderabad Nagpur Section | 6661 | 6661 |
| TOT-17 | 2025-26 | 366 | Lucknow-Ayodhya-Gorakhpur - | 9270 | 9270 |

| | | | | | |
|---------------------|--|-------------|------------------------------|--------------|--------------|
| | | | Sultanpur Stretch | | |
| Total --> | | 2930 | | 58265 | 58265 |

Note: TOT-2,6,8,10 got failed. TOT-15 was closed on expiry of bid validity

B. Receipts under InviT:

| InviT Rounds | Financial Year | Length in KM. | State | Concession value Rs. In cr. |
|-------------------------|---------------------------|--------------------------|---|--|
| Round 1 | 2021-22 | 389 | Karnatka, Gujrat, Rajsthan & Telangana | 7,350 |
| Round 2 | 2022-23 | 246 | MP, UP & Maharashtra | 2,850 |
| Round 3 | 2023-24 | 889 | WB, UP, MP, Assam, MP & Karnatka | 15,700 |
| Round 4* | 2024-25 | 754 | 11 Road Assets (listed below for 2024-25) | 17,738* |
| TOTAL | | 2278 | | 43,638 |

Note: * Receipts deposited in CFI in FY 2025-26
